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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 907/(MAH)/2017
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.08.2017

NAME OF THE PARTIES: JCC India Pvt.Ltd.
V/s.
DBM Geotechnics & Construction Pvt.Ltd.

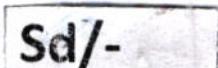
SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
7	Alpana Ghosh a/w Arun Unnikrishnan i/b Crawford Bayley	Advocates for the operational creditor	

ORDER
TCP No.907/I&BP/NCLT/MB/MAH/2017

For the Petitioner Counsel having not filed Certificate as required u/s.9(3) of
the I&B Code 2016, at her request, list this matter for filing Bank Certificate as
envisioned u/s.9 of the I&B Code.

List this matter on 11.9.2017.



V. NALLASENAPATHY
Member (Technical)



B.S.V. PRAKASH KUMAR
Member (Judicial)